



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**OA No. 3678/2019**

New Delhi, this the 19<sup>th</sup> day of December, 2019

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)  
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Sh. Vinod Kumar, Group 'C'  
ASI (Min.) of Delhi Police  
Aged about 54 years,  
PIS No. 27910058  
S/o Late Sh. M P Gaur  
R/o 27/109/4B/1A,  
Pandav Road, Jwala Nagar,  
Shahdara, Delhi-110032

...Applicant

(By advocate : Mr Anil Singhal for Mr Gaurav Kr Pandey)

**Versus**

1. Govt. of NCT Delhi  
Through its Chief Secretary,  
Delhi Secretariat, New Delhi.
2. Commissioner of Police,  
New PHQ, Jai Singh Road,  
New Delhi.

...Respondents

(By advocate : None )

**O R D E R (O R A L)**

**Mr Pradeep Kumar, Member (A):**

After arguing for sometime, learned counsel for applicant pleaded to withdraw the OA with liberty admissible as per law. OA is dismissed as withdrawn.

**(Pradeep Kumar)  
Member (A)**

**(Justice Vijay Lakshmi)  
Member (J)**

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